

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/380/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHENZHEN KAIFA TECHNOLOGY CO. LTD  
NAME OF THE RESPONDENT(S) : THAMIZHAGA CABLE TV COMMUNICATION PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	JERRY	REPRESENTATION BY WHOM	Counsel for Respondent

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. Time extended for hearing submissions by the petitioner. Put up on 25.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)